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Request by All India Small Medium Newspapers Association for Increase in the rate of Government Advertisement.

*44. SHRI AHMED M. PATEL: SHRI SUKHDEO PRASAD VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Standing Committee of the All India Small Medium News Papers Association has requested the Government in regard to increase in the rate of Government advertisements; and
- (b) if so, the action taken by Government thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):

- (a) Yes, Sir.
- (b) A rational rate structure for Government advertisements has been evolved in accordance with the revised advertising policy, a copy of which is placed on the Table of the House. The salient features of the new rate structure are:
 - (i) All discretionary provisions which were used to discriminate against newspapers on political grounds have been removed.
 - (ii) dilt-in weightage has been provided for small and medium papers.
 - (iii) A further weightage has been provided for language papers upto a circulation of one lakh.

Statement

Advertising Policy of The Government

The Directorate of Advertising and Visual Publicity, which is the centralised organisation of the Government of India, places advertisements in various newspapers and periodicals on bahlaf of Ministries and Departments of the Government of India and their attached and subordinate offices and a number of autonomous bodies. The primary objective of Government advertising is to secure the widest possible publicity coverage. Political affiliations will not be taken into account in placing Government advertisements. Advertisements will not be issued, however, to newspapers and periodicals which incite communal passions or preach violance or offend socially accepted conventions of public decency and morals.

- 2. A balanced and equitable placing of advertisements is aimed at. Government advertisements are not intended to be a measure of financial assistance. In pursuance of broader social objectives of Government, however, weightage of consideration will be given to:
 - (a) Small and medium newspapers and periodicals;
 - (b) Languge newspapers and periodicals;
 - (c) Specialised, scientific and technical journals;
 - (d) Papers and periodicals being published especially in backward, remote or border areas.
 - (e) Any other category which Government may consider appropriate for special and bonafide reasons.
- Small, medium and big newspapers/ periodicals shall be categorised as under:
 - (i) Small. . Upto 15,000 of circulation
 - (ii) Medium . Between 13,000 and 50,000 of circulation.
 - (iii) Big . . Above 50,000 of circulation.
- 4. In selecting newspapers for placing adverstisements, the following considerations will be taken into account within the funds available.:
 - (a) To aim at coverage of readers from different walks of life, particularly in the case of national campaigns.
 - (b) To reach specific sections of people depending upon the message of advertisements.
 - (c) To use only newspapers/periodicals with a minimum paid circulation of not less than 2,000. Relaxation will be made in the case of the following:
 - (i) In the case of Urdu and Sindhi language papers and specialised scientific and technical journals the minimum paid circulation of 1000 will qualify for Government advertisements.
 - (ii) In the case of Sanskrit papers and papers published especially in the backward, border and remote areas or in

tribal languages or primarily for tribal readers the, minimum paid circulation of 500 will qualify for Government advertisements

- (d) The newspapers/periodicals should have uninterruped and regular publication for a period of not less than one year.
- (e) To use only genuine newspapers which circulate news or writings on current affairs; likewise to use only standard journals/periodicals on science, art, literature, sports, films, cultural affairs, etc.
- (f) House magazines and souveniors shall be excluded.
- (g) 'Pulling-power', production standards and the language and areas that are intended to be covered.
- 5. In regard to production standards, the following specifications shall apply:

A daily newspapers should have a minimum of four pages daily and should be having size not less than 45 cms. % 7 standard col. width or equivalent printed space. Weeklies and fortnightlies should have the following size and number of pages:

Print area not less than		Minimum number of pages
30 cms x 4 cols.	•	8 or equivalent prin- ted space
24 cms x 3 cols.		16
15 cms x 2 cols.	•	32

Periodicals other than weeklies and fortnightlies should have the following size and number of pages.:

Size	•	Minimum number of pages
20 cms x 3 cols.		32 40

Expection will be made only in the case of papers periodicals being published in tribal languages or for tribal audience.

6. For big and medium papers/periodicals, the circulation will be acceptable on the basis of a certificate from a professional and reputed body or institution. In the case of small papers/periodicals, the circulation figure should be certified by a registered Chartered Accountant. The circulation figures, if proved incorrect, will render the papers/periodicals ineligible for advertisements, besides any other action which Government may deem appropriate.

7. Advertisement Rates

The rate-structure for Government advertisements will be based on the principles enunicated above.

Mr. SPEAKER: Mr. Ahmed M. Patel.......Not here. Mr. Sukhdev Prasad Verma......He is also not present.

SHRI CHITTA BASU: On a point of order. The question was not put. How was it answered?

SHRI D. N. TIWARY: Now that the answer has been given in the House and the House is in possession of this, you may allowed supplementaries.

MR. SPEAKER: All right; I will allow few supplementaries.

श्री द्वारिका नाथ तिवारी: मैं मंत्री महोदय से जानना चाहंगा कि रुस्त एरियाज में जो छोटे छोटे श्रखबार चलते हैं जिनमें कुछ साप्ताहिक, कुछ श्रद्धं-साप्ताहिक, कुछ पाक्षिक भी होते हैं उन को ऐडवर्टाइजमेंट देने में श्राप क्या सुविधा देते हैं? क्या उन को श्रधिक पैसा देते हैं या श्रधिक ऐडवर्टाइजमेंट देते हैं? हम ने कई बार इस तरफ श्राप का ध्यान भी श्राक्षित किया था लेकिन श्रभी तक कुछ हो नहीं सका। मैं जानना चाहुंगा कि श्राप उन पत्नों के प्रति जो रुस्त एरियाज से निकलते हैं क्या नीति बरतना चाहते हैं?

श्री लाल कृष्ण ग्रहवाणीः मैंने जो श्रभी उत्तर दिया है उस में इसी बात पर बल दिया है कि जहां तक रेट स्ट्रक्चर का सवाल है उस में हम बिल्ट-इन-बेटेज देना चाहते हैं छोटे पत्नों को श्रीर मध्यम दर्जे के पत्नों को श्रीर वे प्रायः डिस्ट्रिक्ट सेंटर्स से निकलते हैं। लेकिन ऐसे भी श्रनेक पत्न हैं कि जो

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केवल गवर्नमेंट ऐडवर्टाइजमेंट के स्राघार पर ही चलते है स्रौर उन में वास्तव म कोई न्यूज कंटेंट नहीं होता है। ऐसे पत्नों को प्रोत्साहित करने का हमारा दृष्टिकोण नहीं है स्रौर इसीलिए कुछ प्रोडक्शन वल्यूज भी रखे हैं कि समुक प्रोडक्शन वेल्यू के स्राधार पर हम यह देंगे। कम से कम इतना सर्कुलेशन स्रौर सह रेगुलेरिटी होगी तो वह गवर्नमेंट ऐडवर्टाइजमट के लिए एलिजिबल होगा।

(Interruption)

PROF. P. G. MAVALANKAR: Sir, I would suggest that we go to the next question because supplementaries cannot be allowed without the main question being put.

MR. SPEAKER: By some mistake the question has been answered and therefore supplementaries are allowed.

PROF. P. G. MAVALANKAR: But why should you allow another round?

MR. SPEAKER: You cannot raise every sort of objection. You are a senior Member.

श्री भान कुमार शास्त्री : मंत्री महोदय ने राजनतिक ग्राधार पर दिए जाने वाले विज्ञापनों को रिमुव कर दिया है, उस के लिए तो वे धन्यवाद के पात है। एक बात मैं यह पूछना चाहता हूं कि ऐसे दैनिक या साप्ताहिक पत्न जो सर्कुलेशन के ग्राधार पर सरकार से विज्ञापन लेते हैं उन के वारे में हमारे प्रसारण मंत्रालय व क्या इस प्रकार की जानकारी की है कि उन का यह सर्कुलेशन बोगस है ? हमारे राजस्थान में राजस्थान पितका हैं, नवज्योति है, राष्ट्रदूत है और ऐसे भ्रनेक पत्न हैं जिन का सर्कुलेशन जो वह देते है क्या वह वास्तविक है इस की जांच करवा कर क्या यह निर्णय लगे कि उन को दिया जाने वाला विज्ञापन सही या गलत है ? ग्रीर क्या सारे भारत वर्ष में इस की जांच करवाएंगे?

श्री लाल कृष्ण ग्रहवाणी: सर्कुलेशन किसी पत्न का कितना है उस के ग्रांकन के लिए कुछ मापदण्ड निश्चित किए हैं जैसे कुछ रेकग्नाइजड बाडीज होती हैं, उन का सर्टिफिकेट होता हैं, या फिर छोटे पत्नों के लिए ग्राडिटर या चार्टर्ड एकाउटेंट का सर्टिफिकेट भी हम मान लेते हैं। लेकिन इस बार जो नई ऐडवर्टाइजमेंट पालिसी हैं उस म एक पीनल प्राविजन भी हमने रखा है कि कहीं पर कोई गलत सूचना किसी न दी होगी तो उस के लिए उस को दंडित किया जा सकेगा जो कि पहले नहीं था।

श्री निर्मल चन्द्र जन: श्रापात काल में बहुत से ऐसे समाचार पत्न थे छोटे छोटे जिन को जबरन दबाया ग्रौर परेशान किया गया था, क्या सरकार यह विचार करेगी कि उन्हें अनुदान स्वरूप कुछ ग्रधिक विज्ञापन दिए जाएं?

श्री लाल कृष्ण धडवाणी: अनुदान के स्वरूप में विज्ञापन देने की कोई नीति नहीं है।

श्री फिरंगी प्रसाद : मैं श्रापकें द्वारा माननीय मंत्री जी से कहना चाहता हूं कि हमारे उत्तर पूर्वी प्रदेश में भोजपुरी साहित्य के बहुत से पेपर्स निकलते हैं लेकिन फिर भी उनकी बहुत कमी है। उन को सरकारी श्रनुदान का श्रभाव रहता है। मैं स्पष्ट रूप से जानना चाहता हूं कि भोजपुरी साहित्य के विकास श्रीर उसको श्रधिक प्रगतिशील बनाने के विचार से क्या वे उन को श्रधिक सरकारी विज्ञापन देने का विचार करेंगे?

श्री लाल कृष्ण ग्रडवाणी: यदि माननीय सदस्य कोई स्पेसिफिक केसेज बतायेगे जिनका सर्कुलेशन होगा ग्रीर हर दृष्टि से विज्ञापन प्राप्त करने के ग्रधिकारी होंगे तो भोजपुरी पेपर्स को भी जरुर विज्ञापन दिए जायेंगे।

श्री विजय कुमार मल्होताः ग्रमर्जेसी के दौरान बहुत से ऐसे ग्रखबार ये जिन्होंने

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प्रोफेशनल मिसकांड्क्ट के बावजूद नाजायज तरीके से बहुत सारे एडवर्टीजमेंट्स प्राप्त किए ग्रीर बहुत से अखबार ऐसे थे जिनको सरकार ने पेनलाइज किया था क्योंकि उन्होंने सरकार का समर्थन नहीं किया था। मती जी ने ग्रभी कहा कि हम सारे पेपसे को एट पार रख रहे हैं, उनमें कोई पोलिटिकल कसीड़ेशन नहीं किया जाएगा तो जिन अखबारों ने इमर्जेंसी में लूट के ग्राधार पर नाजायज तरीके से एडवर्टीजमेंट प्राप्त किए ग्रीर अपनी लूट बनाए रखी ग्रीर दूसरे वे अखबार जिनको सफर करना पड़ा—इस भेदभाव को मंत्री जी किस प्रकार से ठीक करना चाहते हैं?

श्री लाल कृष्ण ग्रहवानी: जैसा माननीय सदस्य ने कहा लूट तो की है, उसका एक तरीका यह था कि श्रचानक श्राबिट्रेरी तरीके से भ्रनेक पत्र-पत्रिकाओं के जो रेट्स थे उनको कई गुना बढ़ा दिया गया था लेकिन उनको कम कर देने से भ्रीर राशनलाइज कर देने से स्वाभाविक रूप से जितना लाम उनको पहले पहुंचता था वह लाम भ्रव नहीं पहुंचगा। कम से कम भ्राज की स्थिति में हम एक राशनलाइड पालिसी एडाप्ट कर रहे हैं।

SHRI EDUARDO FALEIRO: I understand that the reason why the advertisement rates are being revised is to help the small and medium newspapers and ultimately to bring about independence of the press. To my mind, one of the greatest threat to the independence of the press in this country is from the fact that the press is being controlled all over the country by the monopoly houses. I would like to know why no steps have been taken so far by the Janata Government after they have come to power to delink the press from the monopoly houses to diffuse the ownership of the press.

MR. SPEAKER: It does not arise from the main question and need not be answered. I have, however, no objection if the Minister wants to answer.

SHRI L.K. ADVANI: It does not arise from the question.

डा॰ बलदेव प्रकाश: मन्त्री महीदय
ने श्रमी हाउस को सूचना दी है कि 1 फरवरी,
1977 से जो रेट्स बढ़ा दिए गए थे, जो लूट
मंच गई थी वह समाप्त कर दी गई है लेकिन
उस तारीख से पहले भी पिछली सरकार
ने बहुत से न्यूजपेपर्स को फेवर करके बहुत
से एडवर्टीजमेन्ट्स दिए थे, श्रगर श्रामे के
लिए वही श्राधार बना रहा तो वह न्यूजपेपर्स
फायदे म रहेंगे। तो क्या सरकार कोई
ऐसी नीति श्रपनाएगी कि जो पिछला ग्राधार
एडवर्टीजमेन्ट देने का था उस पर दोबारा
गौर करके नए तरीके से एडवर्टीजमेन्ट
दिए जायें ?

श्री लाल कृष्ण ग्रहवानी: पुराने रेट स्ट्रक्चर को रेशनलाइज कर दिया गया है। ग्रव डिफरट प्रिसिपुल्स के ग्राधार पर रेट स्ट्रक्चर बनाया गया है। ग्रगर कहीं पर किसी को बहुत ज्यादा लाभ पहुंचा है तो उसको भी एग्जामिन कर रहे हैं। मैं ग्रापको यह भी बता सकता हूं कि इस सारे नए रेट स्ट्रक्चर के कारण कम से कम 81 प्रतिशत स्माल ग्रौर मीडियम न्यूजपेपर्स को लाभ पहुंचेगा।

Silt Deposit in River Hooghly

45 *SHRI CHITTA BASU: SHRI SUSHIL KUMAR DHARA:

Will the Minister of SHIPPING & TRA-NSPORT be pleased to state:

- (a) whether the 'silt deposit' in the river Hooghly is on the increase which has resulted in the deterioration of the working of the Calcutta Port; and
- (b) if so, the steps taken or proposed to be taken for the improvement of the working of the Calcutta Port?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Before commissioning of Frakka Barrage Project, river Hooghly had ex-